

भारत सरकार
GOVERNMENT OF INDIA



लद्दाख का राजपत्र The Ladakh Gazette

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LADAKH, FRIDAY, SEPTEMBER, 12, 2025

Part II - Section 3

केन्द्र-शासित प्रदेश लद्दाख प्रशासन
ADMINISTRATION OF UNION TERRITORY OF LADAKH

DEPARTMENT OF TOURISM & CULTURE
Notification
Ladakh, the 25 August 2025

S.O. 102 In exercise of the powers conferred by the proviso to Article 309 of the Constitution of India, read with the Government of India, Ministry of Home Affairs, New Delhi Notification No. S.O 5088(E) dated 1st November, 2022, , and in supersession of all earlier notifications on the subject matter, the Lieutenant Governor (Administrator) of Union territory of Ladakh, hereby makes the following rules regulating the method of recruitment to the post of **Chief Executive Officer** in the Ladakh Tourism Department, namely:

1. Short title and Commencement. -

- (a) These rules may be called the Ladakh Administration, Chief Executive Officer in Ladakh Tourism Department Group “A” Gazetted Post Recruitment Rules, 2025.
- (b) These rules shall come into force on the date of their publication in the Official Gazette.

2. Number of posts, classification, and Level in the Pay Matrix. -

The number of said posts, their classification, and Level in the Pay Matrix attached thereto shall be as specified in paras 2,3 & 4 of the Schedule annexed hereto.

3. Method of recruitment, age limit, and qualifications. -

The method of recruitment, age limit, qualifications, and other matters relating to said posts shall be as specified in paras 5 to 13 of the Schedule annexed hereto.

4. Provision for Resident Criteria for appointment by direct recruitment. -

The eligibility for appointment will be subject to residency requirements prescribed in any Act, Rule, Regulation or Order in force in the Union territory of Ladakh.

5. Disqualification. -

No person,

- a. who has entered into or contracted a marriage with a person having a spouse living;
OR
- b. who having a spouse living, has entered into or contracted a marriage with any person(s) shall be eligible for appointment to the said post.

Provided that the Lieutenant Governor (Administrator) of Ladakh may, if satisfied that such marriage is permissible under the personal law, applicable to such person(s) and the other party to the marriage or there are other grounds for so doing, exempt any person from the operation of these rules.

6. Power to relax. -

Where the Lieutenant Governor (Administrator) is of the opinion that it is necessary or expedient to do so, he may, by order for reasons to be recorded in writing and in consultation with UPSC, relax any of the provisions of these rules with respect to any class or category of persons.

7. Savings.-

Nothing in these rules shall affect reservations, relaxation in age-limit and other concessions required to be provided for the Scheduled Castes, Scheduled Tribes, and the other special categories of persons in accordance with the Rules, instructions or orders issued by the Administration of Union territory of Ladakh

By order and in the name of the Lieutenant Governor, Ladakh

SANJIT
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Sanjit Rodrigues, IAS
Secretary,
Tourism & Culture Department,
UT of Ladakh

Copy to the: -

1. Secretary, Union Public Service Commission.
2. Joint Secretary (Jammu, Kashmir & Ladakh), Ministry of Home Affairs, Government of India.

Copy also to the: -

1. All Administrative Secretaries.
2. Deputy Commissioners/CEOs, LAHDC, Leh/Kargil.
3. All Heads of the Departments.
4. Director Tourism, UT of Ladakh.
5. Joint Director, Information.
6. Technical Director, NIC, Leh.
7. OSD to Hon'ble Lieutenant Governor, UT of Ladakh for kind information to the HLG.
8. OSD to Chief Secretary for kind information to the Worthy Chief Secretary.
9. Order/Stock File.

Dr. Stanzin Thakchos

ओएसडी/ OSD

पर्यटन एवं संस्कृति विभाग/ Tourism & Culture, Department

संघ राज्य लद्दाख/ UT Ladakh

SCHEDULE
RECRUITMENT RULES FOR THE POST OF CHIEF EXECUTIVE OFFICER
IN LADAKH TOURISM DEPARTMENT

1	Name of Post	Chief Executive Officer	
2	Number of Post	03*(Three) 2025 *Subject to variation dependent on workload.	
3	Classification	General Central Service Non-Ministerial Gazetted Group "A"	
4	Level of the Pay Matrix	Level-12 (78800-209200)	
5	Whether Selection Post or Non-Selection Post.	Not Applicable	
6	Age limit for Direct Recruits.	Not Applicable	
7	Educational and other qualifications required for direct recruits.	Not Applicable	
8	Whether age and educational qualifications prescribed for the direct recruits will apply in the case of promotee ?	Not Applicable	
9	Period of probation, if any.	Not Applicable	
10	Method of Recruitment.	Method	Percentage
		Deputation Including Short Term Contract	100
11	In case of recruitment by promotion/deputation/absorption, the grades from which promotion/deputation/absorption to be made.	Deputation (Including Short Term Contract): Officers under Central Government/State Government/UT Administration/Public Sector Undertakings/Autonomous Organizations/Statutory Organizations/University/Recognized Research Institute. (a) (i) Holding analogous posts on a regular basis in the parent cadre or department; or (ii) with 5 years of regular service in the Level-11 in the pay matrix or equivalent in the parent cadre/department; and (b) Possessing the following educational qualifications and experience: (i) A Bachelor's Degree from a recognized University/Institute; (ii) A minimum of 2 years of experience working with Tourism Development Authorities, Tourism Boards, or Tourism Development Corporations of State/UT, or Government of India; or (iii) A minimum of 2 years of experience working in any of the following Government sectors or organizations: (1) Department of Tourism or Department of Housing and Urban Affairs, of State/UT/Central Government; (2) Public Sector Undertakings (PSUs) involved in	

		tourism or hospitality or urban infrastructure development; (3) Municipal Corporations or Urban Development Authorities. Note: Deputation tenure & age limit: The period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization/department of the Central Government, shall ordinarily not exceed four years. The maximum age limit for appointment by deputation shall be "Not exceeding 56 years" as on the last date of receipt of applications.	
12	Composition of Departmental Committee.	Departmental Promotion Committee	Departmental Confirmation Committee
		1. N.A (Chairman) 2. NA (Member) 3. NA (Member)	1. N.A (Chairman)
13	Circumstances in which Union Public Service Commission is to be Consulted.	Consultation with UPSC is not necessary.	

Dr. Stanzin Thakchos

ओएसडी/ OSD

पर्यटन एवं संस्कृति विभाग/ Tourism & Culture, Department

संघ राज्य लद्दाख/ UT Ladakh

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